GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION D NO. 3306 TO BE ANSWERED ON 16TH MARCH, 2021

PM-KISAN SCHEME FOR FISHERMEN

3306. SHRI T.N. PRATHAPAN

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state :

- (a) whether the Government plans to include fishermen in the PM-KISAN scheme;
- (b) if so, the details of the fishermen who are eligible to avail the said scheme;
- (c) the funds to be allocated, released and utilized for the purpose during each year, State-wise; and
- (d) the benefits likely to accrue as a result of implementation of this scheme/programmes?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI)

(a) to (d): The PM-KISAN scheme is implemented by Ministry of Agriculture and Farmer Welfare, Government of India to provide income support to land holding farmers' families in the country having cultivable land. For supporting fishers, fish farmers and other stakeholders, the Department of Fisheries, Ministry of Fisheries, Animal Fisheries Husbandry and Dairying is implementing a flagship scheme "Pradhan Mantri Matsya SampadaYojana (PMMSY) with an highest ever investment of Rs 20050 crores under which, *inter alia*, livelihood support @ Rs. 4500/- per fisherman family (including beneficiary's contribution of Rs. 1500/- and Rs3000/- as central and state government share) is provided during fish ban/lean period for socio-economically backward traditional fishermen families of both marine and inland.
